

(vii) Need to Take Steps for Solving Boundary Dispute Between Bihar and Uttar Pradesh

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, partition of Bihar and Uttar Pradesh took place through Trivedi Award; pillars were also erected there to mark the boundary line. However the boundary dispute between the two states still going on. About 1,000 (one thousand) acres of land of Isarapur and Son Varsha Gram of Shardpur region has been lying uncultivated for years together, which has been the cause of blood shed every year.

Therefore I would like the Central Government to take steps for solving Bhojpur Balia boundary dispute between Bihar and Uttar Pradesh at the earliest so that no more bloodshed takes places and the farmers can cultivate their lands.

(viii) Need to Provide Necessary Assistance for Modernising the Water Supply System in Dhankanal Orissa

[*English*]

SHRI P.K. SINGH DEO (Dhenkanal): Sir, historic Dhenkanal, district headquarter town in Orissa, has developed into a sprawling urban municipality in the last decade and a half. Surrounded in the foothills of the Garjat hill ranges of Orissa on NH 42 now boasts of a population of 49,000. It is 100 KM from the State capital of Bhubaneswar attracting many large and medium-scale industries, educational, cultural and sociological institutions apart from administrative officers and buildings. This is also serving as satellite city to Bhubaneswar and Cuttack, the commercial capital of Orissa.

Drinking water and piped water in the modern town is pathetic and appalling. The State Government, the Municipality, have

time and again been pressing the World Bank assistance to augment modernise the archaic water supply system. The Central Government is urged to take steps to finalise expeditiously the water supply system to prevent a serious situation.

14.00 hrs.

(ix) Need for CBI Inquiry in the Incident of Atrocities on Harijans at Sunakara Village Aligarh District Uttar Pradesh

[*Translation*]

SHRIRAM VILLASPASWAN (Rosera): Mr. Speaker, Sir, about 22 families of scheduled castes live in Sunkara village under Gonda Police station of Aligarh district in Uttar Pradesh. Majority of them are landless labourers. About 7-8 persons are employed as constables in Uttar Pradesh Police and one persons is employed as constables in Central Reserve Police Force. On 19.3.92 people of upper caste of the village 'attached the House of Dalits and trunk their houses. Their women were dishonoured. The injured include the CRPF jawan, his wife and all other members of his family. Nobody was allowed to get out of his house. But when these victims went to the police station to lodge an FIR, the station-incharges rather registered a report against them. I personally paid a visit to Harthras. Those downtrodden people of the village are still in custody. It is a serious matter.

Therefore, I urge the Central Government to order a CBI inquiry in to the whole incident and take strict action immediately against the accused persons and the officials found guilty in order to protect the life and property of the people.

[*English*]

MR. SPEAKER: The House stands adjourned to meet again at.